

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42323/2017

SHANTI BAVARIA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(IA No.26801/2018-EXEMPTION FROM FILING O.T. and IA
No.26798/2018-CONDONATION OF DELAY IN REFILING)

Date : 16-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anshuman Shrivastava, Adv.
Mr. B. Ramana Murthy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 31 days in refiling is condoned.

Registry to process the matter as per rules.

KAPIL MEHTA
Registrar
16.3.2018

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